

National Company Law Tribunal

Allahabad Bench

CP No. (IB) 182/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 22.02.2018

NAME OF THE COMPANY: IFCL Ltd V/S Shri' Lakshmi Cotsyn Ltd

SECTION OF THE COMPANIES ACT/ I & B CODE: 7 of I & B Code of 2016

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Ankit Krsingh	PCS	Respondent	Ankit
2.				

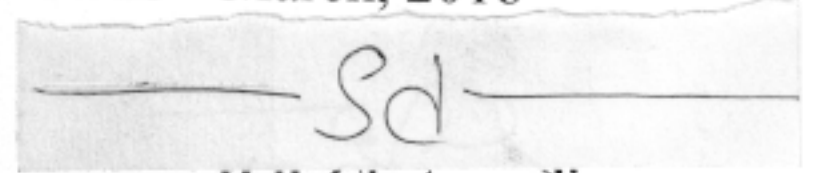
C.PNo. (IB) 182/ALD/2017

Shri Ankit Kumar Singh, PCS proxy for the Advocate
Abhishek Anand representing the Corporate Debtor Company, he
seeks to time file Vakalatnama. Hence time is granted to file reply/
objection to the present petition.

The matter to be listed on 23rd March, 2018

Date: 22/02/2018

Typed by
Jyoti
(Stenographer)


H.P. Chaturvedi,
Member(Judicial)